

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Megafoods Products Madras Pvt Ltd**

PETITION NUMBER : **IBA/1364/2019**

APPLICATION NUMBER: a) IA(IBC)/609(CHE)/2022
b) IA(IBC)/847(CHE)/2021
c) MA(IB)/110(CHE)/2021

ORDER

Ld. Counsel Mr. Arvind A.S. for the Applicant.

In this case Hon'ble NCLAT proceedings are pending and coming up for hearing on 31.07.2024.

List the above Applications for hearing on **09.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk